



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.5119/IC(A)/2010
F. Nos.CIC/MA/A/2009/000911
CIC/MA/A/2009/000912
CIC/MA/A/2009/000913
Dated, the 5th February, 2010

Name of the Appellant: Shri. V.P. Gautam

Name of the Public Authority: Petroleum & Explosives Safety Organisation

Facts: ⁱ

1. The appeal was scheduled for hearing on 3/2/2010. But, the appellant did not avail of the opportunity of personal hearing. The appeal is, therefore, examined on merit.
2. The appellant has asked for information relating to the safety measures taken by the respondents in the storage of LPG gas cylinders. He has asked for information, through separate applications. Being dissatisfied with the CPIO's response, he has submitted three separate appeals, which are examined together.
3. On perusal of the documents submitted by the appellant it is observed that the CPIO has duly replied and furnished a point-wise response, with which the appellant is not satisfied. Hence, these appeals before the Commission.

Decision:

4. The CPIO has duly replied and furnished the information, on the basis of available records. The appellant has, however, not indicated as to which information has been refused to him u/s 8(1) of the Act. The appellant is therefore advised to seek inspection of the records relating to the safety measures taken by the respondent in respect of the storage of LPG cylinders.
5. The CPIO is directed to allow inspection of the relevant documents on a date and time convenient to both the parties within 10 days from the date of

ⁱ ***"If you don't ask, you don't get."*** - Mahatma Gandhi

receipt of this decision. In case any information is to be refused, the grounds for doing so should be clearly indicated for review, if necessary, by the Commission.

6. With these remarks, all the appeals are disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Sh. V.P. Gautam, 69, Bhagwan Nagar, Jangpura, New Delhi – 110 014.
2. Sh. Vinod Kumar, CPIO, Petroleum & Explosives Safety Organisation, Office of the Jt. Chief Controller of Explosives, North Circle, Hall No.502 & 507, Level-5, Block-B, Old CGO Complex, NH-IV, Faridabad – 121 001.
3. Sh. T.R. Thomas, Appellate Authority & Jt. Chief Controller of Explosives, A-Block, 5th floor, CGO complex, Seminary Hills, Nagpur – 440 006.

ⁱⁱ “*All men by nature desire to know.*” - Aristotle